

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :4

CA(CAA) NO. 10/ALD/2021

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : THISTLE EQUITY CONSULTANT LTD & ORS WITH METRO TECHNOBUILD PVT LTD

SECTION : 230/232 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. KRISHNA DEV VYAS, ADV.

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The matter was taken up today through Video Conferencing.

Heard Sh. Krishna Dev Vyas, Advocate for the Applicant through video conferencing, who has filed the present application as a First Motion Application under Section 230/232 of the Companies Act, 2013 for sanction of scheme.

Argument heard. Order reserved.

Dated : 01.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(PS)